

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 1298 of 2021**

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner	: Mr. Yogesh Modi, Advocate
For the Respondents	: Mr. Rajiv Sinha, ASGI

02/25.03.2021 The present writ petition is taken up today through Video conferencing.

Mr. Rajiv Sinha, the learned ASGI appearing on behalf of the respondents, prays for and is allowed four weeks' time to seek instruction and file counter affidavit.

Put up this case under appropriate heading after four weeks.

In the meantime, the learned counsel for the petitioner shall remove the defects as pointed out by the office.

(Rajesh Shankar, J.)

Manish